कुछेक नुकसान उठाने की गुंजाइश रहती है ।

(ख) तथा (ग). लगभग डेढ़ वर्ष पहले प्रशासनिक अनुमति दी गई थी । कुछ और सामान की अभी तक प्रतीक्षा है । उन के प्राप्त होते ही निर्माण-कार्य आरम्भ किया जायेगा ।

Akbarpur Tanda Line

2238. Shri Ram Shankar Lal: Will the Minister of **Railways** be pleased to refer to the reply given to Unstarred Question No. 1069 on the 8th December, 1959 regarding the restoration of Akbarpur Tanda Line on the Northern Railway and state:

(a) whether any decision has since been taken in the matter; and

(b) if so, the nature thereof?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) No Sir. The matter is still under investigation by the railway.

(b) Does not arise.

Charging of Excess Fare

2239. Shri Kumbhar: Will the Minister of **Railways** be pleased to state:

(a) whether any excess fare has been charged from pilgrims travelling between Titilagarh and Kantabhanji in reserved bogies by the Railway authorities of the South Eastern Railway during the period from the 20th February, 1960 to the 7th March, 1960;

(b) if so, the number of bogies reserved during the same period and the amount charged per adult pilgrim for the different bogies for the same journey;

(c) whether any representation has been received in this regard; and

(d) whether excess fare has been returned to the pilgrims concerned?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) to (d). Information is being collected and will be placed on the Table of the Lok Sabha.

रतलाम के रेल कर्मचारियों के लिये वर्दियां

२२४०. श्री राधेलाल व्यास : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि रतलाम डिवीजन के रेल कर्मचारियों को ठेकेदार द्वारा बना कर दी गई वर्दियों के बारे में ये शिकायतें मिली हैं कि वे तंग हैं और दिये गये नाप के अनुसार नहीं बनाई गई हैं ?

(ख) क्या रेलवे अधिकारियों ने इस संबंध में कोई जांच की है; और

(ग) यदि उपरोक्त भाग (क) में उल्लिखित शिकायतें सही हैं तो वर्दियां तैयार कर देने वाले ठेकेदार के खिलाफ क्या कार्यवाही की गई है ?

रेलवे उपमंत्री (श्री शाहनवाज खां) : (क) जी हां ।

(ख) ठेके की शर्तों के अनुसार रेल प्रशासन ने इन शिकायतों के बारे में ठेकेदारों से पूछताछ की और यहां से जो सूचना मिली है उस से मालूम हुआ है कि ठेकेदारों ने इन शिकायतों को दूर कर दिया है ।

(ग) ठेकेदारों को चेतावनी दी गई है ।

Dulcin

2241. { **Shri P. R. Patel:** **Shri K. U. Parmar:** **Shri Fatehsinh Ghodasar:** }

Will the Minister of **Health** be pleased to state:

(a) whether Government are aware that dulcin is manufactured in large quantity;